

DIVISION BENCH

O-121

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/500(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February, 2021, 10:30 A.M

Name of the Company	TATA INTERNATIONAL METALS LTD. Vs. MAURIA UDYOG LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

1. When the Bench assembled today, it was brought to our notice by Mr. Jishnu Saha, Learned Senior Counsel that the Hon'ble Mr. Justice Ashis Kumar Chakraborty, sitting judge of the High Court at Calcutta had passed away on 30/01/2021 and that judicial proceedings be adjourned as a mark of respect to the departed soul. Respecting the sentiments expressed, Court proceedings are adjourned today.

2. List this matter on 22/03/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**